

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 20<sup>th</sup> April, 2020

No.HC.VII-131/2018/ 1750 /A. Shri Bipul Deka, Peon (for Officer), Office of the Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati, presently attached with the Gauhati High Court, Guwahati, is transferred as Office Peon in the establishment of District and Sessions Judge, Golaghat, the post being created by the Govt., vide letter No.JDJ.337/87/34 dated 24.06.1988.

Shri Deka will join at his new place of posting immediately.

By Order,  
*(Sd/-Gautam Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-131/2018/ 1751 - 1760 /A.

Dated 20.04.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati for information and necessary action.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Golaghat for information and necessary action.
5. The Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati. He is requested to release Shri Bipul Deka in order to enable him to join his new place of posting immediately.
6. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
7. The Administrative Officer (Judicial), Establishment Section, Gauhati High Court, Guwahati
8. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
9. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
10. Shri Bipul Deka, Peon (for Officer), Office of the Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati, now attached with the Gauhati High Court, Guwahati for information and necessary action.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**

*(Sd/-)*  
20/04/2020